

**GOVERNMENT OF ASSAM**  
**JUDICIAL DEPARTMENT ::::: JUDICIAL BRANCH**

**ORDERS BY THE GOVERNOR**

**NOTIFICATION**

**Dated Dispur, the 7th November,, 2017**

**No.JDJ-11/26/2017-ESTT-JUDI-Judicial/2:** The Governor of Assam is pleased to make the following amendments to the Assam Law Department Manual, herein after referred to as the Manual, namely-

- |   |   |
|---|---|
| Amendment of Rule 139 of Chapter X of Part I  | 1. In the Manual, in part -I, Chapter-X, in Rule 139, the words “All appointments made after 1st July 1940 shall be for a period of three years and may be renewed for further periods, if the incumbents are found fit and efficient” shall be deleted and replaced by the following words <b>“The Government Pleader shall hold office during the pleasure of the Government”</b> with retrospective effect.                          |
| Amendment of Rule 1 A of Chapter I of Part II | 2. In the Manual, in Rule 1A of Chapter – 1 of part II, the words “All appointment made after the 1st July 1940 shall be for a period of three years and may be renewed for further periods if the incumbents are found fit and efficient” appearing in the Rule shall be deleted and replaced by the following words <b>“The Public Prosecutor shall hold office during the pleasure of the Government”</b> with retrospective effect. |

Sd/- S.K. Sharma

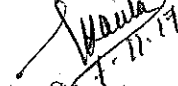
L.R -cum-Commissioner & Secretary to the Govt. of Assam,  
Judicial Department.

**MemoNo.JDJ-11/26/2017-ESTT-JUDI-Judicial/2-A,Dated Dispur, the 7th November, 2017**

Copy to :-

1. The Advocate General, Assam, Gauhati High Court, Guwahati-1.
2. The S.O. to Chief Secretary to the Govt. of Assam, Dispur, Guwahati-6.
3. The Registrar General, Gauhati High Court, Guwahati.
4. The District & Sessions Judge..... District (All)
5. The Deputy Commissioner,..... District (All)
6. The Joint Secretary to the Govt. of Assam, Political (Cabinet Cell) Department, Dispur, Guwahati.
7. The P.S. to Principal Secretary to the Chief Minister, Assam, Dispur, Guwahati.
8. The P.S to Principal Secretary, Home & Political Department / Finance Deptt/ Personnel Department, Dispur, Guwahati-6
9. The Director, Assam Govt. Press, Bamunimaidam, Guwahati-21 for publication of the Notification in the next issue of the Assam Gazette.
10. Guard file.

By order etc.



Deputy L.R & Deputy Secretary to the Govt. of Assam,  
Judicial Department.